

BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH AT PUNE  
ORIGINAL APPLICATION No.99/2023 (WZ)  
(EARLIER O.A. No.903/2022)

Shailendrasinh R. Jadeja APPLICANT

Vs.

State of Gujarat and others RESPONDENTS

**AFFIDAVIT**

I, VIJAYKUMAR H. GOHIL, the Deputy Executive Engineer, WOW Cell, Solid Waste Management, Rajkot Municipal Corporation, Rajkot, Gujrat, the Respondent No. 2 herein, do hereby state on solemn affirmation, as under :

- 1) I say that the Applicant here in had earlier preferred O.A. No.903/2022 before the Principal Bench, National Green Tribunal, New Delhi. The same was transferred to this Hon'ble Bench and numbered as 99/2023. Originally, Rajkot Municipal Corporation was not party to the proceedings. By an order dated 25<sup>th</sup> July, 2023 of the Hon'ble Tribunal, Rajkot Municipal Corporation (for the sake of brevity, referred as 'RMC') was added as a party Respondent. However, the copy of the O.A. and the documents



  
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Wow Cell  
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relied upon by the Applicant have not been served upon this Respondent. This Respondent had mentioned about the same on the previous date. However, the Applicant has not, so far, served the copy of the same to this Respondent. Considering the same, this Respondent is unable to file its response to the O.A.

- 2) However, this Opponent has procured a copy of the Joint Committee Report, constituted by the Hon'ble Principal Judge, vide its orders dated 13<sup>th</sup> March, 2023 and an objection filed to the report by the Applicant. On the basis of the same, this Respondent is making submissions. This Respondent reserves right to file additional reply, upon receipt of O.A. and the supporting documents.
- 3) The Rajkot Municipal Corporation had awarded contract to HBPL work of Landfill Cell No.II. However, they failed to start the work within the stipulated time. Therefore, their contract was terminated in the year, 2014. Moreover, the Bank Guarantee issued by them of Rs.30,00,000/- was also forfeited. The RMC, then, subsequently awarded the contract to Varun Procon Pvt. Ltd., who completed the work



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in 2019. The said Landfill Cell No.II is operational.

- 4) For the purpose of developing the Green Belt, the RMC has given contract to Dhenu Infrastructure and the same is also being monitored. A 10 feet height wall is constructed around the Landfill site, 2 Leachate Collection Tank, each having a capacity of 4,00,000 Ltr., is also constructed. For the purposes of lifting the same, a dedicated Leachate Collection Tanker is provided. The said Leachate is sent for treatment at STP of RMC at Madhapar.
- 5) RMC is implementing work of collection of MSW from door to door, and transport the same for treatment daily at the site. 700 MT of waste is collected daily and the same are being treated through 10 trommel and @ 2000 TDS MSW processing. About 10,00,000 MT of legacy waste was stored. For the same, a contract for treatment of 4,00,000 MT was awarded to M/s Abalone Clean Energy Ltd. and Jay Vachharaj Earth Movers and Roadways in 2020. For the second Phase of 6,00,000 MT, work order is given to Jay Vachharaj Earth Movers and

  
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Madhav Enterprises, who are working on the treatment of the legacy waste.

- 6) The RMC also intends to generate electricity from the waste; for which they have proposed a Plant of 600 TPD MSW which would generate 14.9 MW electricity. The said work is awarded to M/s Goodwatts WTE Pvt.Ltd., who are constructing the said Plant. The same is expected to be operational from June, 2024.
- 7) The RMC is taking all the efforts to collect the daily MSW and also treats the same and further endeavours to do the same, as per the norms.

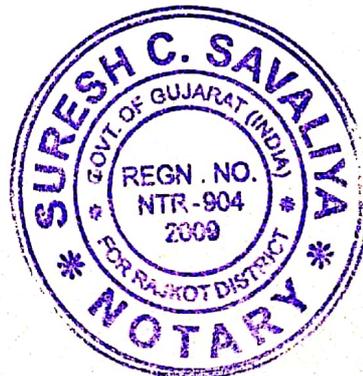
Whatever has been stated hereinabove is true and correct to the best of my knowledge, belief and information and, in witness whereof, I have signed this at Rajkot, this 5<sup>th</sup> day of December, 2023.

I know the Affiant

Advocate

Affiant

Deputy Executive Engineer  
Wow Cell  
Rajkot Municipal Corporation





Solemnly affirmed before me by  
*Vijay Kumar Hamirbhai Boli* who is  
 Identified by Shri *S.P.H.*  
 Advocate who is personally known  
 to me on this *05* of *12* 20*23*

*[Signature]*  
 SURESH C. SAVALIYA  
 NOTARY.

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 Date *05/12/2023*